

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P.(IB)-341(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: Bank of Maharashtra
V/s
Mrs. Kirti Gopal Sarda (Personal
Guarantor of M/S Agro Pride Private
Limited)

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rahul Darji appeared for the Resolution Professional. Adv. Hanspreet Kaur S. appeared for the Petitioner. At the request of the parties, list the matter on **18.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)